

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/105/252/HDB/2017
NAME OF THE COMPANY	Prasad Avenues Private Limited
NAME OF THE PETITIONER(S)	Prasad Avenues Private Limited
NAME OF THE RESPONDENT(S)	RoC, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy Counsel to Applicant		Vv22 Vangaassociates.com 9542239039	V.V. [Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Petitioner.

The Learned Counsel for the Petitioner is directed to take personal notice to RoC.

Post the case on 20.10.2017.


Member (T)


Member (J)